

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.147  
TP 128 of 2016(CP 55 of 2016)

**Proceedings under Section 397-398**

**IN THE MATTER OF:**

Avni Dharmesh Patel  
V/s  
Venus Procon Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..12/10/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent : Mr. Aditya J Pandya, Ld. Adv.

**ORDER**

The pleadings are complete.

The matter to come up for further consideration on 21.12.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**